

FORM I

BEFORE THE NATIONAL GREEN TRIBUNAL AT CHENNAI
MEMORANDUM OF APPLICATION

(UNDER SECTION 18(1) r/w SECTIONS 14, 15 & 17 OF NATIONAL GREEN
TRIBUNAL ACT, 2010)

Application No. 129 of 2025

Guru Nagar & Vivekanandha Nagar
Residents Welfare Association

.... Applicant

VS

The District Collector,
Kancheepuram District & 7 others

... Respondents

ADDITIONAL TYPED SET OF DOCUMENTS

S. No.	Date	Particulars	Pg. No.
1.	28.07.2025	Reply sent by the 5 th Respondent	1
2.	30.07.2025	Representation sent by the Petitioner's President	4

Certified that the above documents are true copies of
respective originals.

Dated at Chennai on this the 06th day of August 2025


Counsel for Applicant



**STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY –
TAMIL NADU**

Thiru Goba Kumar,
Public Information Officer/
Deputy Director(I.A),

No.327, 'Metros' 9th Floor,
Anna Salai, Nandanam,
Chennai – 600 035.
Telephone No. : 044-2435 9970

Lr.No.SEIAA,TN/RTIA/1280442/F.No.576/2025 Dt.28.07.2025

To

Guru Nagar & Vivekanandha Nagar Residents
Welfare Association(Registrtrion Nagar.442/2014),
Rep by its President,
Vivekanandha Nagar,
Pazhaanthandalam,
Chennai – 600 132.

Sir,

Sub: SEIAA – RTIA 2005– Seeking Information under RTI Act –
Application returned –intimation – Reg.

Ref: RTI Petition Dt.17.07.2025 received from Guru Nagar &
Vivekanandha Nagar Residents Welfare Association,
Chennai received on 24.07.2025

With reference to the petition cited above, Guru Nagar & Vivekanandha Nagar Residents Welfare Association, Chennai have sought certain information under Right to Information Act 2005.

In this connection it is informed that, under Section 3 of the Right to Information Act, "the Citizen of India only can seek information" not to corporate entities or in the name of designation.

Hence your original application is returned herewith.

Encl: As above.


Public Information Officer/
Deputy Director(I.A)

F-no: 576/2025

1280442

17.07.2025

From

Guru Nagar & Vivekanandha Nagar Residents
Welfare Association, (Registration Nagar.442/2014),
Rep by its President,
Vivekanandha Nagar, Pazhaanthandalam,
Chennai - 600 132.



To

The Public Information Officer,
State Level Environmental Impact Assessment Authority,
3rd Floor, Panangal Maaligai,
No.1, Jeenis Road, Saidapet,
Chennai - 600 015.

Sir/Madam,

Sub: Information Sought under Right to Information Act, 2005 - Reg.,

I request you to provide information for the below queries:-

1. To provide information regarding any Environmental Clearance Certificate has been provided for the Survey No. 36/2 (0.65.0 Hectare), 36/1A (0.41.5 Hectare), 36/1B (0.41.5 Hectare), 36/1C (1.37.5 Hectare) of Poonthandalam Village for operating Stone quarry in the said Survey Number.

If yes provide the copy of same.

2. To provide information regarding any Environmental Clearance Certificate has been provided for the Survey No. 583/1 (0.44.0 Hectare), 583/2A (0.75.0 Hectare), 583/2B Part (0.19.5 Hectare), 583/2B (0.82.0 Hectare), 583/3B (0.14.0 Hectare), 583/3C (0.16.0 Hectare) , 583/3D (0.21.5 Hectare) 583/4A (0.74.5 Hectare), 583/4B (0.06.5 Hectare), 583/4A (0.74.5 Hectare), 583/7B (0.07.0 Hectare), 583/6A (0.31.0 Hectare) of Pazhandandalam Village for operating Stone quarry in the said Survey Number.

If yes provide the copy of same.

President of Guru Nagar &
Vivekanandha Nagar Residents
Welfare Association
GURU NAGAR & VIVEKANANDHA NAGAR
RESIDENTS WELFARE ASSOCIATION
Vivekanandha Nagar,

PRESIDENT

E - 288 327/1945/2025
25/7

LT No. SE199-TN/RTIA/1280442/1-NO-576/2025, dt. 22/07/25

ON I.G.S ONLY
RPAD

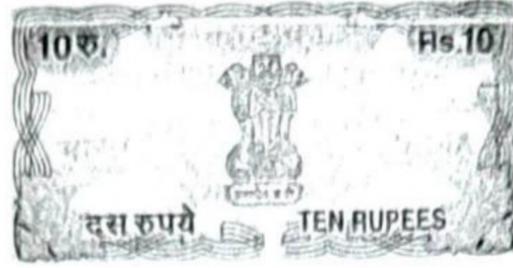
STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY - TAMIL NADU
No. 27, Redies, 9th Floor,
Anna Salai, Kandanallur, Chennai-600 035.



To,
Guru Nagar & Vivekananda Nagar Residents,
Welfare Association (Reg. No. 442/2014),
Rep by its President,
Vivekananda Nagar,
Pazhavarthandalam,
Chennai-600 132.

Date: 30-07-2025

S. ANAND,
Plot No:112A,
Vivekananda Nagar,
Kundrathur Taluk,
Thirumudivakkam Post,
Kancheepuram District-132.



To
The Public Information Officer,
State Level Environment Impact
Assessment Authority,
Tamil Nadu,
3rd Floor,
Panagal Maligai,
No.1, Jeenis Road,
Saidapet, Chennai-600 015.

Respective Sir

Sub: Certain information sought
under section 3 of the
RTI Act- 2005- Regarding.

<><><>

I am being a Citizen of India request in accordance with section 3 of the Right to Information Act—2005 to furnish the information sought for under Right to Information Act -2005 to the queries vide annexed here with. The Court fee of Rs.10/- duly affixed herewith for the information sought for under Right to Information Act-2005, please.

Thanking you,

Yours sincerely


(S. ANAND)



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To

The Public Information Officer,
State Level Environmental Impact Assessment Authority,
3rd Floor, Panangal Maaligai,
No.1, Jeelis Road, Saidapet,
Chennai - 600 015.

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If yes provide the copy of same.

Yours sincerely

Arudh
(S. ANAND)

**BEFORE THE NATIONAL
GREEN TRIBUNAL, CHENNAI**

0-Application No. 129 of 2015

Guru Nagar & Vivekanandha Nagar
Residents Welfare Association
.... Applicant

The District Collector,
Kancheepuram District & 7 others
.... Respondents

ADDITIONAL TYPED SET

D.BASKAR (E.No. 765/1996)
E.ASHOK KUMAR (E.No. 2699/2021)
POOJA J (E.No. 4182/2023)

COUNSEL FOR THE APPLICANT

#336(166) 2nd Floor, Shaw Wallace
Building, (Room No.5), Thambu
Chetty Street, Chennai-600001
Ph: 9444162799